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- (d) the number of qualified and trained female teachers in the Andamans; and
- (e) the number of female teachers trained by the local administration?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D MALAVIYA): (a) to (e) The information is being collected and will be laid on the Table of the House in due course.

श्रीमती सावित्री निगम: क्या सरकार ने अंडमंस में स्त्री शिक्षा प्रसार के लिये कोई योजना बनाई है ?

†[Shrimati SAVITRY NIGAM: Have Government prepared any scheme for spreading female education in the Andamans?]

श्री के डी भालबीय : सरकार ने अंडमंस में सभी शिक्षा देने का विचार कर रखा है। -

†[SHRI K. D. MALAVIYA: Government have thought of imparting all sorts of education in the Andamans.]

श्रीमती सावित्री निगम: क्या मंत्री महोदय यह बता सकेंगे कि अडमंस में कितने प्राइमरी स्कूल और कितने हाई स्कूल हैं?

†[Shrimati SAVITRY NIGAM: Will the hon. Minister be pleased to state how many primary and high schools are there in the Andamans?]

श्री कें डी॰ मालवीय: जी नहीं, मुझे इस संख्या का पता नहीं हैं।

†[SHRI K. D. MALAVIYA: No Sir, I do not know their number.]

Succession Law

- *54. SHRI GOVINDA REDDY: Will the Minister for Law be pleased to state:
- (a) whether Government are considering the enactment of a common law of succession in India; and
- (b) whether Government have received any representations in this regard?

THE MINISTER FOR LAW AND MINORITY AFFAIRS (SHRI C. C. BISWAS): (a) and (b). No, Sir.

SHRI GOVINDA REDDY: Does not the Government think that it is time that a common law of succession is enacted?

SHRI C. C. BISWAS: There is no immediate necessity for it.

Advisers to Part B States

- *55. SHRI GOVINDA REDDY: Will the Minister for STATES be pleased to State:
- (a) whether Government have decided to discontinue the practice of appointing Regional Advisers in Part B States; and
- (b) whether Government have received any representations from these States in this regard?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) The whole position in regard to this matter was explained in answer to a Starred Question No. 187 and supplementaries thereto asked in the Parliament by Shri Raj Kanwar on 25th Feburary 1952.

(b) Yes ; from Saurashtra and Madhya Bharat.

Prof. G. RANGA: What does he mean by Parliament?

[†] English Translation.